

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/220(KB)2022
IA(IBC)(PLAN)/5(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	PIXEL CONSULTANCY PRIVATE LIMITED VS DREAMVALLEY PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Rashmi Bothra, Adv.] For the Financial Creditor

Ms. Manju Bhuteria, Adv.] For the Resolution Professional

Ms. Madhuja barman, Adv.]

Mr. Dripto Majumdar, Adv.] For the Intervenor

Mr. Aditya Garodia, Adv.]

Mr. Shaunak Mitra, Adv.]

Mr. Pintu Ghosh, Adv.]

Mr. U. Garodia, Adv.]

Ms. Sangeeta Kar, Adv.]

Mr. Koshal Agarwal, PCS]

ORDER

1. Learned Counsel for the Financial Creditor present. Learned Counsel for the Resolution Professional present. Learned Counsel for the Intervenor present.
2. **IA(IBC)(PLAN)/5(KB)2024:**
 - a. Let connected application being IVN.P (IBC)/38(KB)2023 be listed for hearing.
 - b. Mr. Neeraj Kejriwal, Resolution Professional, Registration Number IBBI/IPA-001/IP-P00392/2017-2018/10710, is hereby directed to appear on the next date of hearing to clarify why the PUFEE application has not been filed by the Personal Guarantor.
 - c. Let connected application being IVN.P (IBC)/38(KB)2023 be also listed for hearing on 20th May, 2024.
 - d. List this matter on **20th May, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**